GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO.2354 TO BE ANSWERED ON 05.03.2020

ODF Villages

2354. DR. SUBHAS SARKAR:

Will the Minister of JAL SHAKTI be pleased to state:

(a) the number and percentage of ODF Villages which have completed 1st and 2nd Level verification under Swachh Bharat Abhiyan, State-wise;

(b) the district-wise number of toilets constructed in West Bengal from 2014-15 to 2019-20 under Swachh Bharat Abhiyan; and

(c) whether additional toilets would be constructed under Swachh Bharat Abhiyan as per demand from the State Governments and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA)

(a) As per protocol for verification of Open Defecation Free (ODF) villages under SBM(G), the 1st level verification has to be carried out within 3 months of the declaration of ODF villages and the 2^{nd} level verification to be carried out around six months after the 1st verification. State/UT-wise number ODF declared villages and number of ODF villages for which 1st and 2nd level verification completed respectively under Swachh Bharat Mission (Grameen) [SBM(G)], as per the data reported by the States/UTs on online Integrated Management Information System (IMIS) of SBM(G) as on 2.3.2020, is given at Annexure-1.

(b) District-wise, individual household latrines (IHHLs) constructed from 2014-15 to 2019-20 under SBM(G) in West Bengal as per IMIS of SBM(G) as on 2.3.2020 is given at **Annexure-2.**

(c) The Government has advised all the States including West Bengal to ensure that no one is left behind under SBM(G) and to identify the missed out rural households, if any, and support them to construct toilets under the programme. Further, the Government has approved phase II of SBM(G) programme from 2020-21 to 2024-25, which inter alia envisages on providing toilet facilities to the newly emerging eligible rural households in the country to ensure sustainability of ODF status.

Annexure-1

Statement referred to in part (a) of the reply to Lok Sabha Un-starred Question No.2354 due for reply on 05-03-2020

State/UT	No. of ODF declared villages	No. of villages for which 1 st verification completed	No. of villages for which 2 nd verification completed
A & N Islands	192	192	192
Andhra Pradesh	18841	18841	18819
Arunachal Pradesh	5389	5389	5389
Assam	25503	25503	9717
Bihar	38691	37213	0
Chandigarh	13	13	0
Chhattisgarh	18769	18769	18769
D & N Haveli	69	69	69
Daman & Diu	26	26	26
Goa	365	18	0
Gujarat	18261	18261	18261
Haryana	6908	6908	6908
Himachal Pradesh	15921	15921	9702
Jammu & Kashmir	7263	7191	0
Jharkhand	29564	29333	164
Karnataka	27044	26900	0
Kerala	2027	2027	2027
Ladakh	302	302	5
Lakshadeep	9	9	0
Madhya Pradesh	50228	50228	2
Maharashtra	40505	40505	0
Manipur	2556	2556	0
Meghalaya	6028	6028	2101
Mizoram	696	696	537
Nagaland	1451	1142	0
Odisha	46785	46785	0
Puducherry	265	265	265
Punjab	13726	13700	13700
Rajasthan	42860	42860	0
Sikkim	442	442	429
Tamil Nadu	12524	12524	0
Telangana	14200	14004	5501
Tripura	1178	629	32
Uttar Pradesh	97640	97623	21532
Uttarakhand	15473	15473	12800
West Bengal	41461	41377	22362
Total	6,03,175	5,99,722	1,69,309

Statement referred to in part (b) of the reply to Lok Sabha Un-starred Question No.2354 due for reply on 05-03-2020

SI.	District	No. of IHHLs constructed from
No.		2014-15 to 2019-20
1	ALIPUDUAR	203706
2	BANKURA	477502
3	BIRBHUM	461908
4	COOCH BEHAR	431229
5	DAKSHIN DINAJPUR	221224
6	DARJEELING	69486
7	HOOGHLY	312357
8	HOWRAH	242964
9	JALPAIGURI	222707
10	JHARGRAM	152979
11	MALDA	382116
12	MIDNAPUR EAST	272970
13	MIDNAPUR WEST	387299
14	MURSHIDABAD	719307
15	NADIA	207633
16	NORTH 24 PARAGANAS	252461
17	PASCHIM BARDHAMAN	72758
18	PURBA BARDHAMAN	371954
19	PURULIA	421738
20	SILIGURI	69530
21	SOUTH 24 PARAGANAS	579431
22	UTTAR DINAJPUR	311378
	Total :-	68,44,637

District-wise IHHLs constructed from 2014-15 to 2019-20 under SBM(G) in West Bengal